

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI RAJ BAHADUR): (a) The functions of Programme Executives in All India Radio are briefly as follows:—

1. Planning, Coordination and organisation of Programmes in different categories;
2. supervision of rehearsals and actual broadcasts; conducting correspondence and other administrative work connected with programmes;
3. supervision of the work of staff artistes;
4. contacts with artistes, talkers, writers, etc.; public and press relations, field work in connection with discovering new talent, and outside broadcasts; and exercising the functions of Drawing and Disbursing Officer where necessary.

(b) The Chanda Committee have recommended that Programme Executives and Producers should be fused and that the integration of Producers with Programme staff would be feasible and desirable. This recommendation is under consideration of Government.

CHINA'S ENTRY INTO U.N.

216. SHRI SITARAM JAIPURIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the question of the admission of China in the U.N. was taken up in the recent U.N. General Assembly session; and

(b) if so, what were the views expressed by India's delegate in the General Assembly in this matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA):

(a) An item on the representation of the People's Republic of China has

been included in the agenda of the XXI Session of the U.N. General Assembly. This item has not yet come up for consideration by the General Assembly.

(b) Does not arise in view of a) above. However, it has been our consistent policy to support the representation of the People's Republic of China in the U.N. In Sardar Swaran Singh's speech before the General Assembly he reiterated our support.

217. [*Transferred to the 25th November, 1966.*]

SIKH CONDUCTORS & DRIVERS IN MANCHESTER

218. SHRI N. R. M. SWAMY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Sikhs in Manchester have not yet been permitted to wear turbans while on duty as conductors and drivers of the City Transport buses; and

(b) whether the Government of India have drawn the attention of the Government of the U.K. to the effect that uniform regulation has discriminated against the Sikhs and if so, what is the reaction of that Government?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA)

(a) Government's attention has been drawn to press reports indicating that although the Manchester City Council has decided that turbans can be permitted as part of uniform worn by Sikh conductors and drivers in City buses, the Transport and General Workers Union has declined to accept this relaxation in favour of Sikhs.

(b) Government of India appreciate the difficulty being expressed by Sikhs in this regard. The matter has not yet been taken up with U.K. Government.